

16.01 hrs.

**CONSTITUTION (AMENDMENT) BILL\***

**(Amendment of article 51A)**

**Title: Introduction of the Constitution (Amendment) Bill, 2003 (Amendment of article 51A).**

**DR. V. SAROJA (RASIPURAM):** I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER:** The question is:

**"That leave be granted to introduce a Bill further to amend the Constitution of India. "**

*The motion was adopted.*

**DR. V. SAROJA:** I introduce the Bill.

-----

**\* Published in the Gazette of India Extraordinary, Part-II, Section-2, dated.**

**22.8.03**